

## NATIONAL COMPANY 14 W TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	-	For	Rule-6 of	Innvolution Healthcare Pvt. Ltd., Vs
30/ BB/17		hearing	IB	Vikram Hospital Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

## ORDER

Counsel for Petitioner is present. Heard him. For hearing on Respondent/Corporate Debtor side. List it on 19.01.2018.

Member (T)

Member (J)